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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

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NEW DELHI, the 29th July, 1978.

NOTIFICATION  
INCOME TAX

No.2443 (F.No.203/75/78-ITA,II): It is hereby notified for general information that the institution mentioned below has been approved by Indian Council of Social Science Research, New Delhi, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

Karve Institute of Social Service, Poona.

This notification is effective for a period of 3 years from 1.4.78 to 31.3.1981.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

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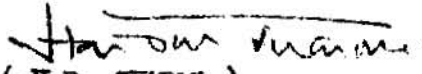
1. All Commissioners of Income-tax (2 copies).
2. Director of Inspection (Income-tax & Audit)/Investigation/Research, Statistics and Publication, New Delhi.
3. Directorate of O&M Services (Income-tax), 1st Floor, Aiwan-e-Ghalib, Mata Sundri Lane, New Delhi-1.
4. Indian Council of Social Science Research, New Delhi, with reference to D.O. letter No.F.6-5/75-A dated 31.5.78.
5. The Secretary, Karve Institute of Social Service, Hillside, Karvenagar, Poona-411029, with reference to his letter No. II/Secy/L-Tax/1006/1978 dated 24.4.78.
6. Comptroller & Auditor General of India. (20 copies).
7. Bulletin Section of DI(RS&P), New Delhi. (5 copies).
8. Private Secretary to the Minister of Commerce, Civil Supplies & Co-operation, New Delhi with reference No.78/CM/D-8141/3639 dated 10.5.78.

Sd/-

(J.P. SHARMA)

DIRECTOR TO THE GOVERNMENT OF INDIA

AUTHORISED FOR ISSUE

  
( H.D. SHARMA )  
ASSISTANT DIRECTOR (RS&P).

NO. CC/ITA, II/2390/581/RSP/78.

\* SHARMA \*